

every State has complete and exclusive sovereignty over the air-space above its territory."

(b) I lay on the Table of the Lok Sabha a copy of the Press Release made by the International Civil Aviation Organisation on the 4th April, 1956, relevant to "outer-space". [See Appendix XV, annexure No. 6].

#### DELHI IMPROVEMENT TRUST

\*2596. **Shri A. K. Gopalan**: Will the Minister of Health be pleased to state :

(a) whether Government have received representations to the effect that plots of lands allotted by the Delhi Improvement Trust in Motia Khan Dump area have not been occupied by allottees ;

(b) if so, the number of such cases; and

(c) the action taken thereon?

**The Minister without Portfolio (Shri V. K. Krishna Menon)**: (a) Government of India have not received any such representation.

(b) and (c). Do not arise.

#### RAJKUMARI SPORTS COACHING SCHEME

\*2597. **Dr. Rama Rao**: Will the Minister of Health be pleased to state :

(a) the extent and nature of assistance given to the Andhra State under the Rajkumari Sports Coaching Scheme, in the year 1955-56 ; and

(b) the assistance proposed for 1956-57 ?

**The Deputy Minister of Health (Shrimati Chandrasekhar)**: (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix XV, annexure No. 7].

#### MISUSE OF ALARM CHAINS ON RAILWAYS

\*2598. **Shri K. C. Jena**: Will the Minister of Railways be pleased to

state the steps Government are taking or propose to take to lessen illegal chain pulling on Railways ?

**The Minister of Railways and Transport (Shri L. B. Shastri)**: A Statement is laid on the Table of the Lok Sabha. [See Appendix XV, annexure No. 8].

#### NATIONAL HIGHWAYS

\*2599. **Dr. J. N. Parekh**: Will the Minister of Transport be pleased to state :

(a) the progress of National Highways in Saurashtra with particular reference to the road connecting Kundla ;

(b) the amount earmarked for the purpose during the current year ; and

(c) when the whole scheme is likely to be completed ?

**The Minister of Railways and Transport (Shri L. B. Shastri)**: (a) statement is laid on the Table of the Lok Sabha. [See Appendix XV, annexure No. 9].

(b) Rs. 12.50 lakhs.

(c) during the course of the current Five Year Plan period.

#### BENEDIH COAL MINE ACCIDENT

\*2600. **Shri P. C. Bose**: Will the Minister of Labour be pleased to state :

(a) whether it is a fact that two persons were killed by the fall of roof coal while digging coal in Benedih Coal Mine at Giridih on the 11th May, 1956 ;

(b) if so, the fact and circumstances of the accident ; and

(c) the precautionary measures taken to prevent the recurrence of such incidents ?

**The Deputy Minister of Labour (Shri Abid Ali)**: (a) No.

(b) and (c). Do not arise.